system (PDS) have been increased with of from 1-2-1994 as under :

Commodity	Central Issue.Price Increase (ex-FCI godown) per quintal
	Prior to 1- from 1- 2-1994 2-1994
Wheat	330.00 402.00 72.00
Rice : Common .	437.00 537.00 100.00
Fine	487.00 617.00 120.00
Superfine	518.00 648.00 130.00

(Rs. per quintal)

to Questions

burden of a huge amount of food subsidy for housing Corporation, to help in our exports. making available foodgrains under PDS and Certain other amendments are also proposed other welfare schemes, viz. RPDS/ ITDP etc.

(d) and (e) Central Government bears the warehouses abroad by the Central Warewhich would facilitate the smooth functioning of the Central Warehousing Corporation and In order to keep the open market prices of of the State Warehousing Corporations.

wheal and rice at reasonable level, the Food (b) The proposed amendments will be ^f I Corporation of India have undeitaken open sale fected after necessary administrative foimaliof wheat and rice from the Central Pool. This ties for amending the s-iid Act have been has had a sobering effect on the open market completed. prices of these commodities.

## **Amendment of Warehouse Corporation Act**

1609. SHRI SOM PAL : Will the Minister of FOOD be pleased to refer to Unstarred Question 3332 given in the Rajya Sabha on 24th December, 1993 and state :

(a) what are the major considerations for amending the Warehouse Corporation Act, 1962 and what are the salient features of the proposed Bill, and

(b) when the new bill is likely to be introduced ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI) : (a) One of the objectives behind the proposed amendments to the Warehousing Corporations Act is to facilitate the reorganisation of the Board of Directors of the Central Warehousing Corporation with a view, inter-alia, to provide greater representation to professional bodies and other interested sections like farmers etc. Another amendment will facilitate the setting, up o f

## भारतीय खाद्य निगम में अस्थायी श्रमिकों को निर्यासत किया जाना

1610. श्री मुल उन्द सीणा : क्या साध मंत्री यह बताने की कृपा करेंगे कि :

(क) भाषतीय खाद्य निगम के गोदामों और अन्य स्थानों पर तैजान अस्यायी श्रमिकों का राज्यवार ब्यौरा क्या है:

(ख) इन श्रमिकों को निथमित करने की नीति/मानदण्ड क्या है; और

(ग) पिछले तीन वर्षों में कितने श्रमिकों को नियमित करने की बजाय सेवा से निकाल दिया गया ?

खाद्य मंत्रालय के राज्य मंत्री (भी कल्प नाय राध) : (क) भारतीय खाद्य निगम के खाद्यान्नों को हैंडल करने के लिए लगाए गए श्रमिकों की संख्या काम की माता पर

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निर्भर करते हुए दिन-प्रतिदिन भिल्न-भिन्न होती है । इसके अतिरिक्त, निगम का मेट/ कामगार प्रबंध समिति, सहकारी समिति और ठेका प्रणालियों के माध्यम से लगाए गए श्रमिकों की संख्या पर कोई नियंत्रण नहीं होता है । अतः लगाए गए श्रमिकों की ठीक-ठीक संख्या उप-लब्ध नहीं है ।

(ख) उपयुक्त प्राधिकारी ढारा ठेका श्रम (खिनियम और उत्पादन) अधिनियम, 1970 के अधीन निगम में/निगम के अधीन ठेका श्रमिकों को रोजगार देने में रोक लगाने विषयक अधि-सूचना जारी करने के बाद उपलब्ध कार्य की मात्रा, जितनी अवधि के लिए कार्य उपलब्ध है और रोजगार पर लगाए गए प्रत्येक काम-गार पर प्रतिदिन के लिए लागू कार्यभार के मानदण्डों जैसी कुछ याथार्थंक कसौटी अपना कर कामगारों को नियमित करने के मामलों पर विचार किया जाता है।

(ग) चूंकि उत्तर के भाग (ख) में उल्लि-खित कसौटी के अनुसार अपेक्षित संख्या में श्रमिकों को नियमित कर दिया गया था, इस लिए भारतीय खाद्य लिगम द्वारा किसी श्रमिक को इटाने का प्रस्न ही नहीं उठता ।

## Details of Stock of Rice and Wheat in Government Agencies

1611. SHRI S. S. AHUJWALIA : Will the Minister of FOOD be pleased to state :

(a) whether it is a fact that Government have enhanced the prices of wheat and rice old through Fair Price shops under PDS;

(b) the details of prices of wheat aid rice as prevailed on January 31 of the year 1990, 1991, 1992 and 1994;

(c) the details of stocks of Wheat and Rice with Government agencies as on the dates mentioned in part (b) above ;

(d) whether Government's attention has been drawn to the fact that in the main foodgrain mandis in Haryana and Punjab pievailing price of even superior quality wheat remained lower than the selling price of the item by PDS which is considered to be the first occasion in the history of PDS that the PDS price of the foodgrains became higher than its price in the open market; and

(e) if so, reaction of Government there to

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI) : (a) To partially absorb the increase in the piocurement prices of wheat and paddy paid to farmers during 1993-94 and consequential increase in their procurement cost, the Central Issue Prices (ex-FCI godown) of wheat and rice issued to the States/Union Territories by Food Corporation of India from the Central Pool for the public distribution system (PDS) have been increased with effect from 1-2-1994 as under :---

(Rs. per quintal)

Commodity	Central Issue Price (ex-FCI godown) Prior to from 1-2-94 1-2-1994
Wheat	330.00 402.00
Rice : Common .	437.00 537.00
Fine	497.00 617 00
Superfine	MS.00 648.00